THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-07/2020/42/RC Dated, Guwahati, the 22nd October, 2020

LIST OF HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF ARUNACHAL PRADESH

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2020 for the Subordinate Courts of the State of Arunachal Pradesh, Sub-ordinate to the Gauhati High Court.

New Year's Day	-	1 st & 2 nd January	-	Friday and Saturday	-	2 days
Magh Bihu/Makar Sankranti/Pongal	-	14 th January	-	Thursday	-	1 day
Republic Day	-	26 th January	-	Tuesday	-	1 day
Statehood Day	-	20 th February	-	Saturday	-	1 day
Holi	-	29 th March	-	Monday	-	1 days
Good Friday	-	2 nd April	-	Friday	-	1 day
Bohag Bihu/ Sangken/ Vaisakhi	-	14 th April & 15 th April	-	Wednesday & Thursday	-	2 days
Buddha Purnima	-	26 th May	-	Wednesday	-	1 day
a) For Civil Courts	_	5 th to 9 th July	-	Monday to Friday	-	5 days
b) For Criminal Courts		6 th & 7 th July		Tuesday & Wednesday		2 days
Id-ul -Zuha (Bakri Id)	-	21 st July	-	Wednesday	-	1 day
Independence Day	-	15 th August	-	Sunday	-	1 day
Mahatma Gandhi's Birth Day	-	2 nd October	-	Saturday	-	1 day
PUJA VACATION a) For Civil Courts	-	12 th to 18 th October	-	Tuesday to Monday	-	7 days
b) For Criminal Courts		15 th & 18 th October		Friday & Monday		2 days
Diwali/Deepavali	-	4 th November	-	Thursday	-	1 day
Gurunanak's Birthday	-	19th November	-	Friday	-	1 day
Indigenous Faith Day	-	1 st December	-	Wednesday	-	1 day
WINTER VACATION a) For Civil Courts	-	24 th to 29 th December	-	Friday to Wednesday	-	6 days
b) For Criminal Courts		28 th & 29 th December		Tuesday & Wednesday		2 days

LIST OF LOCAL HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF ARUNACHAL PRADESH

SI.	Holiday	Date D	ay No. of holidays
No.		6 th January Wedne	esday 1 day
1.	Si Donyi	11 th January Monda	y 1 day
2.	Sarok	1st February Monda	
3.	Reh	6 th February Sature	1 1
4.	Boori Boot Yullo	0 Tebruary	
5.	Shapwang Yaung	14 th February	
	Manawpoi	15 th February Mond	av 1 day
6.	Tam Ladu	13 Tebradry	4 1
7.	Nyokum	20 Tebradry	
8.	Lenying-Aran	/ March	4.1
9.	Mopin	J April	4 1
10. Moh-Mol/Gu Gumpa	Moh-Mol/Gumkum-	25 th April Sunda	
	Gumpa	5 th July Mono	lav 1 day
11.	Dree	J July	nesday 1 day
12.	Solung	1 September	4.1
13.	Pham-Kho-Sowai	10 September	4 1
14.	Chindang	15 October	
15.	Chalo-Loku	ZJ NOVCITIBET	000
16.	Podi Barbi	5 th December Sund	
17.	Khishaba	Date to be notified by the conc	erned DC 1 day
18.	Lossar	Date to be notified by the cond	OI I I O
19.	Lha-Chut	Date to be notified by the cond	erried DC 1 ddy

LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF **ARUNACHAL PRADESH**

SI.	Holiday	Date	Day	No. of holidays 1 day	
No.		14 th January	Thursday		
1.	Pongal		Tuesday	1 day	
2.	Basant Panchami	16 th February	Thursday	1 day	
3.	Maha Shivaratri	11 th March		1 day	
4.	Holika Dahan/Dolyatra	28 th March	Sunday		
	Mahavir Jayanti	25th April	Sunday	1 day	
5.	Mariavii Sayaria	21st July	Wednesday	1 day	
6.	Id-uz-Zuha (Bakrid)	21 st August	Saturday	1 day	
7.	Onam		Sunday	1 day	
8.	Raksha Bandhan	22 nd August	Monday	1 day	
9.	Janmashtami	30 th August		1 day	
10.	Bhai Duj	6 th November	Saturday	-	
	Chhat Puja	10th November	Wednesday	1 day	
11.		24th November	Wednesday	1 day	
12.	Guru Teg Bahadur's	21 1101011110			
	Martyrdom Day	24h December	Friday	1 day	
13.	Christmas Eve	24th December	Tituay		

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holidays in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Arunachal Pradesh.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Arunachal Pradesh on the same occasion falling on two different dates.
- (5) During the year, the staff can avail any 2 (two) days Restricted Holidays from the above listed R/H with prior approval of the concerned Head.

By Order etc.

17. A. Tapader

REGISTRAR (JUDICIAL)